

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).14376/2012

PRABHAWATI AGARWAL & ORS. Petitioner(s)

VERSUS

SHEIKH BARIK ALI & ORS. Respondent(s)

Date: 28/01/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vibhuti S. Gupta, Adv.
Mr. Mushtaq Ahmad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Reminder be issued to the concerned District Court for forwarding the
status of service of respondent Nos.7, 8, 13, 14, 16, 18 and 19.
List again on 7.3.2013.

			(M.A. SAYEED)	
			REGISTRAR	

rd